

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-15/2013(pt.I)/8240/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Darrang, Mangaldai.

Dated Guwahati, the th 13 September, 2023.

Sub:- **Casual leave alongwith station leave permission.**

Ref:- Letter No. DJ(D)/6303 Dated 08.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 07.09.2023, 08.09.2023 and 11.09.2023, exemption from attending Lok Adalat on 09.09.2023, alongwith station leave permission, from the morning of 06.09.2023, till the morning of 12.09.2023.** The Additional District & Sessions Judge (FTC), Darrang, Mangaldai, in her absence, the Civil Judge & Assistant Sessions Judge, Darrang, Mangaldai, in his absence, the Chief Judicial Magistrate, Darrang, Mangaldai and in her absence the in-charge Chief Judicial Magistrate, Darrang, Mangaldai would remain in charge of your Court and office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013(pt.I)/8241/A, dated, 13-09-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)